

ITEM NO.13

Court 3 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 127/2022

MP RAJMANI PATEL

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.26726/2022-EXEMPTION FROM FILING O.T.)

Date : 14-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Narendra Mishra, Adv.
Mr. Shiv Sagar Tiwari, AOR
Mr. Satish Solanki, Adv
Ms. Akansha Tiwari, Adv.
Mr. Ashutosh Bansal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner is permitted to serve advance copy of petition on the Standing Counsel for the State of Madhya Pradesh and Madhya Pradesh State Election Commission.

List this matter on 28.03.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)

